

**GOVERNMENT OF INDIA  
FINANCE AND COMPANY AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2489  
ANSWERED ON:07.03.2003  
ASSISTANCE TO SSI UNITS  
KANTI SINGH

**Will the Minister of FINANCE AND COMPANY AFFAIRS be pleased to state:**

- (a) whether banks are extending financial assistance to sick Small Scale Industrial Units of Bihar for their revival; and  
(b) if so, the details of assistance provided by banks to these industrial units during the last three years?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND COMPANY AFFAIRS (SHRI ANANDRAO VITHOBA ADSUL):

(a) Yes, Sir. Reserve Bank of India has issued detailed revised guidelines to Banks in January, 2002 for detection of sickness at an early stage and taking remedial measures for rehabilitation of sick SSI Units identified as potentially viable. The criteria for considering a SSI Unit as sick has been revised to enable banks to detect sickness at an early stage and facilitate corrective action for revival of the Units. As per the revised guidelines, the rehabilitation package should be fully implemented within six months from the date of declaration of unit as potentially viable. RBI has also laid down broad parameters for grant of relief/concessions for revival of potentially viable sick SSI Units depending upon the merits of the case.

(b) The details of assistance provided by scheduled commercial banks to sick industrial units in the State of Bihar during the last three years are as under:

Year ended	Total sick Units	Potentially Viable Units	Of viable units, those put under nursing programme	Amount outstanding		
March						
	No. of Units	Amount outstanding	No. of Units	Amount outstanding		
2000	26906	167.44	185	11.53	40	6.74
2001	16423	125.98	120	12.47	19	3.32
2002	15181	100.48	29	4.29	7	0.91

Inclusive of data relating to Jharkhand State.